

DIVISION BENCH  
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/62(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS FAMICA AUTO PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) SEC 252 (1) - BY GOVERNMENT BODY

**Appearance (via video conferencing/physically)**

Mr. Ajay Chaubey, Adv. ] For the Petitioner  
Mrs. Hema Mukherjee, Adv. ]  
Ms. Prity Panja, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Petitioner present.
2. Registry is directed to issue notice to the Respondent for their reply affidavit by way of speed post and by way of e-mail and place the tracking information report on record.
3. Reply from the respondent if any, be given within a period of two weeks.
4. List the matter for further consideration on **13.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**